

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.19/2018 and 22/2018
IN
CP (IB) No.123/Chd/CHD/2017**

In the matter of:

Phoenix Arc Private Limited. ... Applicant/ Financial Creditor
Vs.
Sarbat Cotfab Private Limited. ...Respondent/Corporate Debtor

Present: Mr. Suresh Dutt Dobhal, Mr.Manish Jain, Ms.Divya Sharma and
Ms.Sonakshi Dhiman, Advocates for petitioner.
Mr.Sangram Patnaik and Mr.Rajiv Gupta, Advocates for
respondent.

Rejoinder has been filed copy of which has been supplied to the
learned counsel for respondent. The respondent has also filed additional
documents vide Diary No.217 dated 18.01.2018 with affidavit and copies of the
orders passed by Hon'ble High Court of Allahabad, National Consumer
Disputes Redressal Commission, two Civil Suits and order dated 08.12.2017
passed by Hon'ble Supreme Court. Copies have already been supplied to the
counsel opposite. The same be taken on record.

Arguments heard. Reserved.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 19, 2018
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